#### ORISSA ACT IX OF 1948

THE ORISSA REPEALING ACT, 1948 1

(5th May, 1948)

An Act to Repeal certain enactments in force in the [State] of Orissa

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become unnecessary Schedule ceased to be in force otherwise than by expressed specific or have ceased to be expressly and specifically repeat to be compared to or have could be expressly and specifically repealed;

It is hereby enacted as follows :-

1. This Act may be called the Orissa Repealing Act, 1948.

Short title

2. The enactments specified in the Schedule are hereby Repeal of repealed to the extent mentioned in the fourth column thereof.

certain enactments.

3. The repeal by this Act of any enactment shall not affect savings any Act or Regulation in which such enactment has been applied, incorporated or referred to ;

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand or any indemnity already granted, or the proof of any past act or thing ;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

2 Substituted by the Adaptation of Laws Order, 1950, for "Province".

<sup>1</sup> LEGISLATIVE PAPERS. -For Statement of Objects and Reasons, see Orissa Gasette, Extraordinary, dated the 9th March, 1948, p. 8 and for Proceedings in the Assembly, see Proceedings of the Orissa Legislative Assembly, 1948, Vol. VII, pp. 718-719.

# THE SCHEDULE

# REPEALS

(See section 2)

Year	No.	Short title	Extent of repeal
1	1 2	3	4
- Area		ACTS OF THE ORISSA LEGISLATIVE ASSEMBLY	
1937	II	The Madras Estates Land (Orissa Amendment) Act, 1937.	The whole
1937	VI	The Agriculturists' Loans (Orissa Amendment) Act, 1937.	Ditto
1938	I	The Bihar and Orissa Public Safety (Orissa Repeal) Act, 1938.	Ditto
1938	IV	The Madras Estates Land (Orissa Amendment) Act, 1938.	Ditto
1938	VI	The Legal Practitioners' (Orissa Amendment) Act, 1938.	Ditto
1938	VIII	The Orissa Tenancy (Amendment) Act, 1938.	Ditto
1938	IX	The Orissa Famine Relief Fund (Amendment) Act, 1938.	Ditto
1939	I	The Madras Estates Land (Orissa Amendment) Act, 1939.	Ditto
1939	V	The Orissa Court Fees (Amendment) Act, 1939.	Ditto
1940	I	The Madras Estates Land (Orissa Amendment) Act, 1940.	Ditto
1940	IV	The Madras Estates Land (Orissa Second Amendment) Act, 1940.	Ditto
1940	V	The Orissa Legislative Assembly Salaries and Allowances (Temporary Repeal) Act, 1940.	Ditto
1941	I	The Orissa Tenancy (Amendment)	Ditto

# (Schedule—contd.)

Year	No.	Short title	Extent of repeal
,1	1 2	3	1 4
1941	· II	The Orissa Local Authorities Payment of Census Expenses Act, 1941.	The whole
1941	III	The Orissa Hindu Religious Endowments (Amendment) Act, 1941.	Ditto
1941	IV	The Madras Estates Land (Orissa Amendment) Act, 1941.	Ditto
1941	.VI	The Orissa Tenancy (Second Amendment) Act, 1941.	Ditto
1942	I	The Madras Estates Land (Orissa Amendment) Act, 1942.	Ditto
°1942	11	The Bihar and Orissa Co-operative Societies (Orissa Amending and Validating) Act, 1942.	Sections 2, 3, 4, and 5
1942	III	The Orissa Local Authorities Extension of Office Act, 1942.	The whole
1942	IV	The Orissa Legislative Assembly (War Service) Act, 1942.	Ditto
1943	I	The Madras Estates Land (Orissa Amendment) Act, 1943.	Ditto
1943	II	The Orissa Co-operative Land Mortgage Bank (Amendment) Act, 1943.	Ditto
1943	ıii	The Orissa Local Authorities Extension of Office (Amendment) Act, 1943.	Ditto
1943	IV	The Orissa Tenancy (Amendment) Act, 1943.	Ditto
1943	V.	The Bihar and Orissa State-aid to Industries (Orissa Amendment) Act, 1943.	Ditto
1943	VI	The Orissa Stamp (Amendment) Act, 1943.	Ditto
1943	VIII	The Orissa Hindu Religious Endowments (Amendment) Act, 1943.	Ditto

# (Schedule—contd,)

Year	No.	Short title	Extent of repeal
_1_1	2	3	6 4
1943	IX	The Bihar and Orissa Motor Vehicles Taxation (Orissa Amendment) Act, 1943.	The whole
1943	X	The Madras Motor Vehicles Taxation (Orissa Amendment) Act, 1943.	Ditto
1943	XI	The Bihar and Orissa Municipal (Orissa Amendment) Act, 1943.	Ditto
1943	XII	The Bihar and Orissa Municipal (Orissa Amendment) Act, 1943.	Ditto
1944	I	The Madras Estates Land (Orissa Amendment) Act, 1944.	Ditto ,
1944	II	The Utkal University (Amendment) Act, 1944.	Ditto
1944	III	The Orissa Tenancy (Amendment) Act, 1944.	Ditto
1944	IV	The Orissa Tenancy (Second Amendment) Act, 1944.	Ditto
1944	VI	The Bihar and Orissa Motor Vehicles Taxation (Orissa Second Amendment) Act, 1944.	Ditto
1944	VIII	The Central Provinces Tenancy (Orissa Amendment) Act, 1944.	Ditto
1944	IX	The Orissa Hindu Religious Endowments (Amendment) Act, 1944.	Ditto
1944	X	The Madras Estates Land (Oriss Amendment) Act, 1944.	Section 4
1944	XI	The Madras Estates Land (Orissa Amendment) Act, 1944.	The whole
1944	XII	The Orissa Legislative Assembly Salaries and Allowances (Temporary Repeal) Act, 1944.	Ditto

# (Schedule—contd.)

Yea	r No		Extent of repeal
-1	-12	3	! 4
1945	1	The Madras Estates Land (Orissa Amendment) Act, 1945.	The whole
1945	III	The Bihar and Orissa Co-operative Societies (Orissa Amendment) Act, 1945.	Ditto
1945	VI	The Orissa (Munsif's Proceedings) Validation Act, 1945.	Ditto
1946	I	The Madras Estates Land (Orissa Amendment) Act, 1946.	Ditto
1946	II	The Orissa Ministers' Salaries (Amendment) Act, 1946.	Ditto
1946	III	The Orissa Legislative Assembly Speaker's and Deputy Speaker's Salaries (Amendment) Act, 1946.	Ditto
1946	IV	The Orissa Legislative Assembly Members' Salaries and Allowances (Amendment) Act, 1946.	Ditto
1946	VIII	The Madras District Municipalities (Orissa Amendment) Act, 1946.	Ditto
1946	X	The Orissa Tenancy (Amendment) Act, 1946.	Sections 2 and 3.
1946	XII	The Orissa War Costs Surcharges on Electric Utilities Validating Act, 1946.	The whole
1946	XIII	The Court of Wards (Orissa Amendment) Act, 1946.	Ditto
1946	XIV	The Central Provinces Court of Wards (Orissa Amendment) Act, 1946.	Ditto
946	XV	The Madras Court of Wards (Orissa Amendment) Act, 1946.	- Ditto
		2/2/2	

(Schedule-contd.)

Year	No.	Short title	Extent of repeal.
1	2 1	3	. 4
		REGULATIONS MADE BY THE GOVERNOR	
1938	I	The Elephants' Preservation (Amendment) Regulation, 1938.	The whole
1939	1	The Angul Laws (Amendment) Regulation, 1939.	Ditto
1939	II	The Khondmals Laws (Amendment) Regulation, 1939.	Ditto
1940	I	The Central Provinces Land Revenue Act (Amendment) Regulation, 1940.	Ditto
1940	II	The Angul Laws (Amendment) Regulation, 1940.	Ditto
1940	III	The Angul Laws (Amendment) Regulation, 1940.	Ditto
1940	IV	The Khondmals Laws (Amendment) Regulation, 1940.	Ditto
1941	VII	The Agency Rules (Orissa Amendment) Regulation, 1941.	Ditto
1941	VIII	The Angul Laws (Amendment) Regulation, 1941.	Ditto
1941	IX	The Khondmals Laws (Amendment) Regulation, 1941.	Ditto
1942	I	The Indian Post Office (Orissa Amendment) Regulation, 1942.	Ditto
1942	II	The Angul Laws (Amendment) Regulation, 1942.	Ditto
1942	III	The Khondmals Laws (Amendment) Regulation, 1942.	Ditto
1943	II	The Angul Laws (Amendment) Regulation, 1943.	Ditto
1943	III	The Khondmals Laws (Amendment Regulation, 1943.	Ditto

# (Schedule—concld.)

Year	No.	Short title	Extent of repeal.	
-1	2	3	4	
1943	V	The Angul Laws (Second Amendment) Regulation, 1943.	The whole	
1943	VI	The Angul Laws (Third Amendment) Regulation, 1943.	Ditto	
1943	VIII	The Khondmals Laws (Second Amendment) Regulation, 1943.	Ditto	
1944	11	The Agency Rules (Orissa Amendment) Regulation, 1944.	Ditto	
1944	111	The Khondmals Laws (Amendment) Regulation, 1944.	Ditto	
1944	IV	The Angul Laws (Amendment) Regulation, 1944.	Ditto	
° 1944	VI	The Angul Laws (Second Amendment) Regulation, 1944.	Ditto	
1944	VII	The Khondmals Laws (Second Amendment) Regulation, 1944.	Ditto	
1945	I	The Angul Laws (Amendment) Regulation, 1945.	Ditto	
1945	I	The Khondmals Laws (Amendment) Regulation, 1945.	Ditto	
1946	I	The Agency Rules (Orissa Amendment) Regulation, 1946.	Ditto	
1946	1	The Khondmals Laws (Amendment) Regulation, 1946.	Ditto	